### GOVERNMENT OF INDIA DEPARTMENT OF SPACE

## LOK SABHA UNSTARRED QUESTION NO.5242

#### **TO BE ANSWERED ON WEDNESDAY, JULY 24, 2019**

#### **NEW SPACE INDIA LIMITED**

#### 5242. SHRI A.K.P. CHINRAJ:

SHRI A. GANESHAMURTHI:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Union Government has any plans to set up a public sector enterprise 'New Space India Limited' (NSIL) similar to that of the existing Antrix Corporation to tap the benefits of research and development carried out by the ISRO;
- (b) if so, the details thereof along with the role and functions of the proposed NSIL;
- (c) the circumstances which has led to the setting up of the new NSIL at this juncture;
- (d) the total number of satellites commercially launched by Antrix

  Corporation during the last three years; and
- (e) the total income/revenue earned by Antrix Corporation during the said period?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG & PENSIONS AND IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

(a) The Union Government has already set up NewSpace India
Limited (NSIL), a wholly owned Government of India
Undertaking/ Central Public Sector Enterprise (CPSE), under
the administrative control of Department of Space (DOS) on

- 06<sup>th</sup> March 2019 to commercially exploit the research and development work of Indian Space Research Organisation (ISRO) Centres and constituent units of DOS.
- (b) NSIL has been incorporated to carry out the following roles and functions as part of its madate viz. (i) Small Satellite technology transfer to industry, wherein NSIL will obtain license from DOS/ISRO and sub-license it to industries; (ii) Manufacture of Small Satellite Launch Vehicle (SSLV) in collaboration with Private Sector; (iii) Productionisation of Polar Satellite Launch Vehicle (PSLV) through Indian Industry; (iv) Productionisation and marketing of Space based products and services, including launch and application; (v) Transfer of technology developed by ISRO Centres and constituent units of DOS; (vi) Marketing spin-off technologies and products/ services, both in India and abroad; and (vii) any other subject which Government of India deems fit.
- (c) NSIL was set up to meet the ever-increasing demands of Indian space programme and to commercially exploit the emerging global space market. The emergence of NSIL would spur the growth of Indian industries in the space sector and enable Indian industries to scale up manufacturing and production base.
- (d) A total of 239 satellites were commercially launched by Antrix Corporation Limited during the last three years.
- (e) The total revenue from operations during the last three years is ₹ 6289.05 Crores.

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